

HOUSING AND URBAN DEVELOPMENT be pleased to state whether it is a fact that Government propose to establish children's hospitals throughout India as a part of the Family Planning Programme and if so, the number of hospitals that are likely to be established in Rajasthan during the financial year 1970-71 ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR) : A suggestion made to this effect is under examination.

Filing of Income-Tax Return by Ministers in various States

163. **SHRI N.K. SANGHI :** Will the Minister of **FINANCE** be pleased to state :

(a) the number of Ministers including Ministers of State and Deputy Ministers in various States who have not filed their Income-Tax return for the assessment years 1967-68, 1968-69 and 1969-70 ; and

(b) the action Government have taken or propose to take against the defaulters ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) and (b). The information is not readily available. It is being collected and will be laid on the Table of the House as early as possible.

Housing Loans for Chandigarh

164. **SHRI SHRI CHAND GOYAL :** Will the Minister of **HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT** be pleased to state :

(a) the amount demanded by the Chandigarh Administration for Housing loans ;

(b) the amount likely to be made available for the purpose ;

(c) the number of houses to be constructed for Central Government employees in the current year ; and

(d) the number of employes of Punjab and Haryana who are on the waiting list for Government accommodation ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) and (b). For the year 1969-70, the Administration had asked for Rs. 4 lakhs as Plan fund and Rs. 60 lakhs as non-plan funds for housing loans. While, the plan funds have been made available in full, final decision regarding provision of non-plan fund has not yet been taken.

(c) Construction of 200 houses of various types has been sanctioned during 1969-70.

(d) 13,958.

Delay in Starting Work at Rakha Copper Project in Bihar

165. **SHRI SHRICHAND GOYAL :** Will the Minister of **PETROLEUM AND CHEMICALS AND MINES AND METALS** be pleased to state the reasons for delay in starting work at Rakha Copper Project in Bihar ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI JAGANATH RAO) : The scheme for the development of Rakha Copper Project (Phase I), by the Hindustan Copper Ltd., at an estimated cost of Rs. 7.41 crores was approved by Government in July, 1969. The Company is presently engaged in preparing the Detailed Project Report for the scheme. Though Hindustan Copper Ltd., started preliminary work on this scheme in August, 1969, in the absence of a prospecting license which has been granted to the Company only recently by the State Government, they could not take up full scale operations.

Ruby General Insurance Co. Ltd.

167. **SHRI S. M. KRISHNA :** Will the Minister of **FINANCE** be pleased to state :

(a) whether it has come to the notice

of the Government that Ruby General Insurance Co. Ltd. has recently stopped or have not allowed some of their agents to do further business;

(b) if so, the names and number of such agencies which have been closed by the Company from the 1st January, 1969 to 31st December 1969;

(c) whether it is also a fact that those agency holders were related to some of its high officers, viz., Divisional Manager, Distt. Manager; and

(d) the time for which those agencies were running and the total amount yearly paid to those agency holders during the last three years and causes of their closure ?

THE MINISTER OF SUPPLY AND THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI R. K. KHADILKAR) : (a) No, Sir.

(b) to (d). Does not arise.

Special Finance Commission for Backward States

168. SHRI RABI RAY : Will the Minister of FINANCE be pleased to state :

(a) whether Government's attention has been drawn to the demand made by the Government of Orissa for the appointment of a special Finance Commission for bringing the backward States at par with the more advanced States; and

(b) if so, the reaction of the Central Government on that score?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) Government have seen some Press reports regarding the reported suggestion of the Government of a special Finance Commission for backward States but no formal communication has been received from the State Government in this regard.

(b) The problems of backward regions have to be tackled through the development Plans. The formula for the distribution of Central assistance for the State Plans already gives weightage to economic backwardness of States by setting aside 10 per cent for States with per-capita income less than the

national average and 10 per cent for special problems. In addition, incentives are also being provided for investment in backward areas in pursuance of the decisions taken in the National Development Council Committee of State Chief Ministers held in September, 1969.

Licence to Birlas for Building a Fertilizer Factory in Goa

169. SHRI RABI RAY :
SHRI JYOTIRMOY BASU :
SHRI UMANATH :
SHRI K. ANIRUDHAN :
SHRI P. GOPALAN :
SHRI RAMAVATAR SHASTRI :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether it is a fact that Government have received letters from Members of Parliament protesting against Government's decision to grant licence to the Birlas for building a fertilizer factory in Goa; and

(b) if so, the details of the steps Government have taken on that score ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) and (b). A letter from a Member of Parliament has been received protesting against the final clearance given by the Government to the Goa fertilizer project. Government have considered the matter and have come to the conclusion that there is no ground for changing the decision.

Fresh Probe into the Death of Late Dr. Lohia

170. SHRI RABI RAY : Will THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that Government are going to issue orders for a fresh probe into the death of late Dr. Ram Manohar Lohia in the Willingdon Hospital, New Delhi, in view of the new facts that have come to light; and